

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319

IA-3088/2024

IN

IB-960(ND)/2020

IN THE MATTER OF:

Punjab National Bank

.... Petitioner/Applicant

Vs.

SSK Trading Pvt. Ltd.

.... Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 18.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Adv.

For the PNB : Mr. Apoorv Sarvaria, Mr. Sahaj Aggarwal, Adv.

For the RP : Mr. Hitesh Sachar, Adv.

ORDER

IA-3088/2024

Ld. Counsel appearing for the Applicant shall take necessary steps to bring the affidavit of service on record within one week. On his request matter adjourned.

The Respondent is directed to file reply affidavit within one week.

List the matter **on 14.08.2024.**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Ajay

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**